

[English]

MR. SPEAKER : Now, Papers laid on the Table. Shri Ashok Gehlot.

SHRI SOMNATH CHATTERJEE (Bolpur) : Mr. Speaker, Sir, I want to draw the attention of the Prime Minister and the Minister of Commerce that 208 employees of Export Inspection Council have been declared surplus, they have been served with the notice of termination from their jobs. This is a very serious matter and I request the Prime Minister to look into it . (Interruptions) . .

The way the Commerce Ministry is winding up its offices, the Commerce Minister will himself become surplus one day. I do not want that to happen and I call upon the Government to immediately withdraw those orders of termination. . . (Interruptions)

MR. SPEAKER : I have gone to the other item now

12.45 hrs.

PAPERS LAID ON THE TABLE

(i) Annual Report of and Review on the working of the Jute Manufacturers Development Council, Calcutta for 1989-90, etc.

[Translation]

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Jute Manufacturers Development Council, Calcutta, for the year 1989-90

along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Jute Manufacturers Development Council, Calcutta, for the year 1989-90

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above

[Placed in Library See No 11 77/91]

(ii) Notifications under the Major Port Trusts Act, 1963.

[English]

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : I beg to lay on the Table

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 124 of the Major Port Trusts, Act, 1963 :—

- (i) G.S.R. 15(L) published in Gazette of India dated the 8th January, 1991 approving the Tuticorin Port Trust Employees (Family Security Fund) Regulations, 1991.
- (ii) G.S.R. 78(E) published in Gazette of India dated the 18th February, 1991 approving the Calcutta Port Trust (Recruitment of Heads of Department) Regulations, 1991.